

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA 147/2017
in
CP No.178/2016
RT CP No.54/Chd/Pb/2017**

M/s Modi Alloys & Meetalics Pvt.Ltd.Petitioner

Versus

M/s Goyal Malleables Pvt.Ltd.Respondent

Present:: Mr. S.N.Chopra with Mr.Puneet Singla, Advocates for petitioner.
None for respondent.

Learned counsel for petitioner seeks time to file affidavit of service along with tracking report and postal receipt.

The matter is adjourned to 13.12.2017. Compliance affidavit be filed at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

November 22, 2017
Subbu